

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBAER :

PETITION NUMBER : CP/46/2017

NAME OF THE PETITIONER(S) : S. K. Ganesan & 2 others

NAME OF THE RESPONDENT(S) : Balaji Rubber & Reclaims pvt ltd & 8 ors

UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1)	S. Manjula Devi M.K. PREETHA for KSR & Co	Counsel for Petitioners	M.K. Preetha
2.	M. Roshan Atiq for Cibi Vahru	Respondent	M. Roshan Atiq

**ORDER**

Counsel representing both the parties are present. Counsel for respondents prayed time for making submissions in relation to the application filed u/s 8 of Arbitration and Conciliation Act, 1996. Time extended at request. Put up on 04.12.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy  
Member (Judicial)